

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/00669/2021

This the 19th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Dr. Shariq Ahmad Shah (Age 29 years), S/o Farooq Ahmad Shah, R/o Avengund, Rajpora, District Pulwama.

.....Applicant
(Advocate: Mr Mudasir Bin Hassan)

Versus

1. State of J&K through its Commissioner cum Secretary to Govt. Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director, Health Services Kashmir Division, Srinagar.
3. Principal Government, Medical College, Jammu.

.....Respondents
(Advocate:- Mr. Sudesh Magotra, D.A.G.)

O R D E R
[O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that the applicant has filed present OA seeking direction to the respondents for issuance of 'No Objection Certificate' to the applicant to enable him to participate in the selection process and upon selection allow the applicant to undergo the Registrarship in the Government Medical College, Jammu and also sought specific direction to respondent No. 3 to allow the applicant to participate in the selection process till NOC is issued in his favour.

2. During course of arguments, learned counsel for the applicant submits that present TA can be disposed of by directing the respondents to issue N.O.C. to the applicant to enable him to appear in the selection process for the post of Registrar.
3. In view of the submissions made by learned counsel for the applicant, T.A. is disposed of with the direction to the respondents to consider issuing N.O.C. to the applicant as per rules, provided he is working as Medical Officer with the respondents. The applicant be also intimated regarding the decision taken in this regard. This exercise shall be completed within a period of one month from the date of receipt of a certified copy of this order.
4. Further, it is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.
5. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

ss/-

(RAKESH SAGAR JAIN)
MEMBER (J)